GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †2628

TO BE ANSWERED ON THE 09th JULY, 2019/ ASHADHA 18, 1941 (SAKA)

MODERNISATION OF POLICE FORCES

†2628. SHRI VINOD KUMAR SONKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has stopped the modernisation of police forces scheme;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to formulate a new scheme for assisting and modernising the State police forces; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (d): The Government has completely revamped the earlier Modernisation of Police Forces Scheme and approved implementation of the umbrella scheme of "Modernisation of Police Forces" on 27.09.2017. The scheme not only has a focused approach to specific theatres like Left Wing Extremism affected districts, Jammu & Kashmir and the North Eastern States but also has a vastly enhanced outlay of Rs. 25,061.90 crores.

The umbrella scheme has two verticals – Security Related Expenditure (SRE) of specific theatres & Modernisation of Police Forces. Salient features of the Modernisation of Police Forces vertical are given below:

Central assistance is provided to the State Governments for weapons,
 equipment for Forensics, Information Technology, Communication,

Training, etc. The scheme is focused on facilitating targeted interventions and 'mobility' and 'construction of police infrastructure including housing' are now permitted in case of Jammu & Kashmir, insurgency affected North Eastern (NE) States and Left Wing Extremism (LWE) affected Districts.

- Three Himalayan States, namely, Jammu & Kashmir, Uttarakhand and Himachal Pradesh and 8 North Eastern States including Sikkim are eligible to receive financial assistance on 90:10 Centre:State sharing basis. The remaining States are eligible for financial assistance on 60:40 Centre:State sharing basis.
- Specific projects in the North-East region.

Approved total outlay of the umbrella scheme is Rs. 25,061.90 crores with Central share of Rs.18,636.30 crores and State contribution at Rs.6,425.60 crores
